

ITEM NO.823

COURT NO.1

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15155/2022

(Arising out of impugned final judgment and order dated 26-08-2022
in WA No. 809/2022 passed by the High Court Of Karnataka At
Bengaluru)

THE CENTRAL MUSLIM ASSOCIATION OF KARNATAKA

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ORS.

Respondent(s)

WITH

SLP(C) No.15154/2022

Date : 30-08-2022 These petitions were Mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.(Mentioned by)
Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Lzafeer Ahmad B.F., AOR
Mr. Nizam Pasha, Adv.
Mr. Yojit Singh, Adv.
Mr. Rishabh Parikh, Adv.

Mr. Dushyant Dave, Sr. Adv. (Mentioned by)
Mr. Nizam Pasha, Adv.
Mr. Ismail Zabiullah, Adv.
Mr. Aditya Samaddar , AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Mukul Rohatgi, Sr. Adv.
Mr. Prabhuling Naradagi, Adv.Genl.
Mr. K.M. Nataraj, ASG
Mr. Nikhil Goel, AAG
Mr. Prasanna Deshpandey, AAG
Mr. Aruna Shyam, AAG
Mr. Y.H. Gijay Kumar, AAG
Mr. Shubhranshu Padhi, AOR
Mr. Kannu Aggarwal, Adv.
Mr. S.Tiwari, Adv.
Mr. Vishal Bansal, Adv.
Mr. Rajeshwari Shankar, Adv.

Ms. Niroop Sukrithi, Adv.
Mr. Mohd. Owais , Adv,

Mr. Aniruddha Deshmukh, AOR

UPON hearing the counsel the Court made the following
O R D E R

The instant matter is mentioned before us by Mr. Kapil Sibal and Mr. Dushyant Dave, learned Senior Advocates. Mr. Tushar Mehta, learned Solicitor General and Mr. Mukul Rohatgi, learned Senior Advocate appearing for the contesting parties are also present in Court.

It has been brought to our notice that there is a disagreement between the learned Judges constituting the Bench, it is submitted that since urgent orders are prayed for, an appropriate Bench be constituted to hear the matter today itself i.e. 30.8.2022.

Let the papers be placed before the Chief Justice of India for appropriate directions.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(NAND KISHOR)
COURT MASTER